

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.294
TO BE ANSWERED ON THE 12TH DECEMBER, 2018

COMPULSORY MILITARY SERVICE

294. DR. ANUPAM HAZRA:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether there is any constitutional constraint in introducing compulsory military service for young aspirants for Government service, elected public representatives such as M.P. / M.L.A. and Member of Panchayat;
- (b) if so, the details thereof; and
- (c) if not, the initiative taken by the Government to remove the obstacle on the way to the mission of compulsory military service for the youth?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(डा. सुभाष भामरे)

(a) to (c): There is no such proposal under consideration.
